from State Government, the treatment and medicines from Ayurveda are to be made available to these HWCs.

Deputing of Yoga instructors in CGHS dispensaries

1608. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether there is provision for deputing Yoga instructors for Yoga classes to CGHS dispensaries;

(b) if so, the details of guideline to avail the facility thereof;

(c) whether any request for the same has been received from any CGHS dispensary of Delhi, particularly CGHS dispensary No. 42 of Kalkaji where more than 90 per cent old and aged patients are enrolled; and

(d) if so, what is the state of progress in this regard and by when the Yoga instructors will be deputed at CGHS dispensary, Kalkaji, New Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes, Morarji Desai National Institute of Yoga (MDNIY), New Delhi, an autonomous body under Ministry of AYUSH deputes Yoga instructors on contractual basis to various organisations including CGHS, based on their request.

(c) and (d) MDNIY had received a request from CGHS Dispensary of Kalkaji and a Yoga Instructor has already been deputed to conduct Yoga Classes w.e.f. 03.10.2019.

Prescribing of Ayurvedic and Allopathyic medicines by BAMS doctors

1609. SHRI A. VIJAYAKUMAR: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether it is a fact that BAMS doctors are using both Ayurvedic and Allopathic medicines for patients;